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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

D.A.No. 1726/97

New Delhi: this the 7th day of September, 2000.

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A).

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Vishwambher Singh,
Technical Officer (Lab.),
Central Road Research Institute,
Delhi-Mathura Road,
P.O. CRRI,
New Delhi -20

.....Applicant.

(By Advocate: Shri K.N. Bahuguna)

Versus

1. Council of Scientific
& Industrial Research,
'Anusandhan Bhawan'

Rafi Marg,
New Delhi-1

through its Joint Secretary (Admn.)

2. Director,
CRRI,
Delhi-Mathura Road,
P.O. CRRI,
New Delhi-20.

3. Director,
Central Building Research Institute,
Roorkee (UP)

.....Respondents.

(By Advocate: Mrs. K. Iyer)

ORDER

Mr. S.R. Adige, VC(A):

Applicant impugns respondents Annexure-A1
OM dated 27.1.97 rejecting his representation and
seeks re-fixation of his pay as Receptionist in
CBRI Roorkee at Rs. 168/- p.m. w.e.f. 22.10.73.

2. Applicant was initially serving as a
School Master at BEG & C Roorkee from 16.6.66 to
31.3.73 in the pay scale of Rs. 130-300 and his last pay
drawn was Rs. 160/- p.m. Upon being declared surplus

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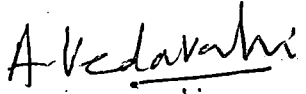
and retrenched from BEG & C Roorkee, he was appointed as LDC (Prob) at GE, MES Jodhpur w.e.f. 1.4.73 in the scale of Rs.110-180, where he drew the minimum of Rs.110/- p.m. vide letter dated 2.4.74 (Annexure-R1).


3. Thereupon applicant applied and got selected as Receptionist in CBRI Roorkee and joined duty w.e.f. 22.10.73 on a pay of Rs.130/- p.m. which he accepted without demur.

4. As this was a fresh appointment, the question of pay protection at Rs.168/- p.m. w.e.f. 22.10.73 does not arise.

5. That apart, the claim is grossly time barred and hit by limitation under sec.21 A.T.Act, because applicant's representation was rejected earlier vide O.M. dated 7.2.74 (page 34 of OA). It is well settled that repeated representations not provided for by law do not extend the period of limitation.

6. Hence both on merits as well as on limitation, the OA is dismissed. No costs.


(DR. A. VEDAVALLI)
MEMBER (J)


(S. R. ADIGE)
VICE CHAIRMAN (A).

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